

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-107
C.A No. 887/CIII/ND/2020
in
IB-1443(ND)/2019

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd.
Vs.
M/s. Growthways Trading Pvt. Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 5.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE,
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. G.P Madaan, Advocate, Ms. Mamta Sahwney (Authorized Representative)
For the Respondent :
For the IRP/RP : Mr. Manoj Kumar Garg, Mr. Ashutosh Kumar Singh, Mr. B.L.Satija, Advocates
For the Income-Tax : Mr. Deepak Anand, Mr. Vipul Agarwal, Advocates

ORDER

CA No. 887 of 2020

Counsel for the IRP is present. At this stage the counsel for one of the Member of the COC viz., Rainbow Digital is present. The Counsel for IRP is directed to provide copy of the Progress Report to the Counsel presenting one of the Member of the COC and file approved minutes of the first meeting of the COC.

List on 28.02.2020.

-sel-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-sel-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)